

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 393 OF 2017
IN
DFR NO. 1255 OF 2017

Dated: 1st June, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Dina Metals Limited

...Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Suraj Samdarshi
Mr. S.K.Dubey

ORDER

IA NO. 393 OF 2017
(Appl. for Condonation of delay in filing)

Issue notice to the Respondents returnable on 03.07.2017. Dasti, in addition, is permitted.

List the matter on **03.07.2017**.

(I. J. Kapoor)
Technical Member
vt/kt

(Justice Ranjana P. Desai)
Chairperson